

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

TCSP 02/230-232/2017

TCSP 03/230-232/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 4.4.2018

NAME OF THE PARTIES: Aditya Vidyut Appliances Ltd

Aditya V A Technologies Pvt Ltd

SECTION OF THE COMPANIES ACT: 230-232

ORDER

29. TCSP 02/230-232/2017
TCSP 03/230-232/2017

None present. List this matter on 9.5.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)